

(c) and (d). Indian Citizenship is granted in accordance with the provisions of the India Citizenship Act, 1955. No special provision exists in the citizenship to persons holding refugee Status. As per the policy of the Government of India, the refugees are being repatriated to their respective Countries on Voluntary basis on the basis of bilateral consultations with their home countries.

[Translation]

Fencing of Barbed Wire Along Indo-Pak Border

775 SHRI MAHENDRA SINGH BHATI Will the Minister of HOME AFFAIRS be pleased to state

(a) the length in kilometres fenced with the proposed to be fenced with barbed wire along the Indo-Pak border.

(b) the name and address of the agency contractor appointed for fencing and

(c) the amount spent and proposed to be spent by the Government on it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) (a) The progress of fencing work along the Indo-Pak border is as under

	Completed	To be completed
Punjab	451 kms	
Rajasthan	600 Kms	435 Kms
Jammu		180 Kms
Gujarat	Terrain is not suitable for fencing	

(b) The work is being done through CPWD

(c) A total amount of Rs. 225.00 crore has been spent so far and an amount of Rs. 113.00 crore is proposed to be spent for the works in hand

[English]

Purchase of Land by IPCL

776 SHRI MOHAN RAWALE Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) whether the Indian Petrochemicals Limited had purchased two plots of land on lease in public auction from the Maharashtra Housing and Area Development Authority (MHADA) in 1990

(b) if so, the details thereof and the amount paid for the same, and

(c) the purpose for which the land has since been utilised?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) (a) to (c) The Indian Petrochemicals Corporation Limited

(IPCL) have intimated that they had acquired two plots of land in Varsova area of Bombay in a public auction from MHADA as per details below

Plot No	Area (Sq. Mtrs.)	Amount in Rs
1/RDP-2	1539.85	2,47,74,878/-
30/RDP-2	1408.53	2,16,44,035/-

These plots were acquired for constructing residential accommodation for the Bombay based employees of IPCL as also for transit accommodation and guest house. Lease deed for these plots is being executed and construction work will be initiated soon after the lease deeds are complete.

Suburban Railway Stations

777 SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA Will the Minister of RAILWAYS be pleased to state

(a) whether the Government have plans to improve the working of suburban Railways Stations, particularly the Churni-Road Railway Platform.

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) Yes, Sir

(b) (i) Platform No. 3 and 4 at Churni Road station have been extended for 12 coach train. (ii) Foot over Bridge on platform 3 and 4 is under construction. (iii) A Sky-walk to connect new foot over bridge with south end Mumbai Municipal Corporation foot over bridge has been planned. (iv) Approach path improvement to Churni Road Station from Marine Drive is being done.

(c) Does not arise

Introduction of Shatabdi and Palace on Wheels

778 SHRI T. GOPAL KRISHNA Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to introduce Shatabdi Express and Palace on Wheels trains from Hyderabad, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) and (b) At present there is no proposal to introduce Shatabdi Express from Hyderabad. However, there is a proposal to run a 'Palace on Wheels' type tourist train touching Hyderabad on the following circuit: Bombay-Aurangabad (Ajanta Ellora)-Nanded-Secunderabad-Hyderabad-Pune-Bombay